

**Central Administrative Tribunal  
Principal Bench, New Delhi**



**O.A. No.1432/2021  
MA No.1853/2021**

**This the 29<sup>th</sup> day of July, 2021**

(Through Video Conferencing)

**Hon'ble Mr. R.N. Singh, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Khamakhya Gond  
S/o Shri Jagdish Gond  
Working as MTS at O/o Superintendent  
Delhi APTMO, AMPC Building  
New Delhi -110 037  
R/o C-324, 3<sup>rd</sup> Floor  
Raghubir Nagar, New Delhi – 110 027. ..Applicant  
(through Advocate: Shri Ajai Kumar Singh)

VERSUS

1. Union of India  
Through C.G.P.S. (Recruitment Division)  
Department of Posts (Recruitment Division)  
Dak Bhawan, Sansad Marg  
New Delhi – 110 001.
  2. Chief Post Master General  
Delhi Circle  
Meghdoot Bhawan  
Jhandewalan, Delhi -110 001.
  3. Senior Superintendent of Post Offices  
Airmail Sorting Division  
Chanakypuri P.O. Bldg., IInd Floor  
New Delhi – 110 021. ... Respondents
- (through Advocate: Shri S.M. Zulfiqar Alam )

**ORDER (Oral)****Hon'ble Mr. R. N. Singh, Member (J):**

In the present OA, the applicant has challenged the Show Cause Notice dated 29.01.2021 (Annexure A-1) and the Charge Memo dated 05.02.2021 (Annexure A-2).

2. After arguing for some time, the learned counsel for the applicant seeks permission to withdraw the present OA. Permission is granted. OA stands dismissed as withdrawn.

Pending MA also stands disposed of, accordingly.

**(Aradhana Johri)**  
**Member (J)****(R.N. Singh)**  
**Member (J)**

*/cc/uma/anjali/*